

**CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT FOR THE
ATTENTION OF THE SHAREHOLDERS OF
SAMPADA CHEMICALS LIMITED**

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This Corrigendum to the Public Announcement ("Corrigendum to PA") is in continuation of and should be read in conjunction with the Public Announcement published on December 17, 2009 (the "PA") by Imperial Corporate Finance & Services Pvt. Ltd. ("Manager to the Offer" or "Imperial") on behalf of Shyam Alcohol and Chemicals Limited ("Acquirer" or "SACL"), pursuant to and in compliance with Regulation 10 & 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 1997 and subsequent amendments thereto ("SEBI (SAST) Regulations").

Shareholders are requested to kindly note the following:

1. **Para 10.21 and at all relevant places in PA**, regarding "A schedule of some of the key events in respect of the Offer", the dates mentioned have been revised and shall be read as mentioned herein below:

SCHEDULE OF MAJOR ACTIVITIES OF THE OPEN OFFER

ACTIVITY	ORIGINAL		REVISED	
	Day	Date	Day	Date
Public Announcement	Thu	Dec 17, 2009	Thu	Dec 17, 2009
Specified date	Wed	Dec 23, 2009	Wed	Dec 23, 2009
Last date for competitive bid	Thu	Jan 07, 2010	Thu	Jan 07, 2010
Date by which Letter of Offer to be dispatched to shareholders	Fri	Jan 29, 2010	Tue	Mar 16, 2010
Date of opening of the Offer	Tue	Feb 09, 2010	Mon	Mar 22, 2010
Last date for revision of offer price / number equity shares	Wed	Feb 17, 2010	Tue	Mar 30, 2010
Last date for shareholders to withdraw their acceptance of the Offer	Tue	Feb 23, 2010	Tue	Apr 06, 2010
Date of closure of the Offer	Mon	Mar 01, 2010	Sat	Apr 10, 2010
Date of communicating acceptance / rejection and payment of consideration for the applications accepted.	Tue	Mar 16, 2010	Sat	Apr 24, 2010

Capitalised terms used herein and not defined have the same meaning assigned to it in the PA. All the terms and conditions of the Offer remain unchanged. For further details please refer to the Letter of Offer.

The Acquirer represented by its Board of Directors severally and jointly accepts full responsibility for the information contained in this Corrigendum to PA and also for the fulfillment of their obligations under SEBI (SAST) Regulations.

This Corrigendum to PA would be available on the SEBI website www.sebi.gov.in

Issued by the Manager to the Offer:

 **Imperial Corporate Finance & Services Pvt. Ltd.**
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Email: imperial1@vsnl.com
Contact Person: Mr. Ramesh Satagopan

For and On Behalf of the Acquirer:

M/s. Shyam Alcohol and Chemicals Limited
A/10, Kavita Apartments, Natakawala Lane,
Borivali (West), Mumbai – 400 092
Place : Mumbai
Date : March 12, 2010